

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

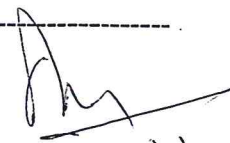
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/717/IB/2017  
NAME OF THE PETITIONER(S) : FOURPOL ELECTRICAL PVT LTD  
NAME OF THE RESPONDENTS : HENRY AND FARAD PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. OVIA, fcs

PCS Authorized Representative



**ORDER**

Matter is called. No representation on behalf of the Petitioner. PCS on behalf of the Corporate Debtor present. Matter is adjourned for the presence of the Petitioner. Put up on 16.01.2018 at 10.30 A.M.

-sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk